

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI

APPLICATION No. 410 OF 2013 (SZ)

1. P.V.Subramani
Son of P.Vellachamy
Arasamarathupatti
Neelamalaikottai Post
Dindigul.

2. G.Kanthasamy
Son of GovindapaGounder
Arasamarathupatti
Neelamalaikottai Post
Dindigul.

3. N.Selvaraj
Son of China Nachimuthu
Bramanayagapuram
Neelamalaikottai Post
Dindigul.

4. N.Sivaji
Son of K.Nadunachimuthu
Bramanayagapuram
Neelamalaikottai Post
Dindigul.

5. Selvaraj
Son of SubbiyaGounder
Bramanayagapuram
Neelamalaikottai Post
Dindigul.

6. N.Sakthivel
Son of Periyanchimuthu
Bramanayagapuram
Neelamalaikottai Post
Dindigul.

-Vs-

...Applicants

1. The State of Tamil Nadu
Represented by its Director
Environment and Forests Department
Fort St. George.

2. The District Collector
Dindigul District.

3. The Tamil Nadu Pollution Control Board
Rep. by its Chairperson
Annasalai
Chennai.

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For Court Record
ajirajivunilal/pa/2013/410
B. Gobi

B. Gobi

4. The District Environment Engineer
Tamil Nadu Pollution Control Board
Plot No, JeyarajBhavan
9th Cross Street
Dindigul.
5. Sriramapuram Town Panchayat
Rep. by it's the Executive Officer
Sriramapuram
Dindigul.
6. The Tahsildar
Dindigul District.
7. ReddiyarchatramPanchayat Union
Rep. by its Chairman
Reddiarchatram.
8. MormelagaiUrpathiyalarNalasangam
Poliyamanur
Neelamalaikottai Post
Dindigul.

...Respondents

AFFIDAVIT FILED BY THE 8TH RESPONDENT

I, S.Gobi, Son of SubbaiahChettiyar, President of MormelagaiUrpathiyalarNalasangam, Hindu, Male, aged about 48 years, having office at No.55-B, Boliymanur, Neelamalaikottai Post, Dindigul District, do hereby solemnly affirm and sincerely state as follows:-

1. I state that I am the President of the 8th respondent Society and as such I am well conversant with the facts and circumstances of the case.
2. I state that our society was registered before the registrar of societies and the respective society registration number is 10 of 2013.
3. I humbly submit that as per the order dated 25.06.2021 the Hon'ble National Green Tribunal (SZ) orderedthe Mormelagai Association to file the concrete proposal of the nature of steps involved by the Mormelagai Units in disposing of the remnant salts.

For Gobi SubbaiahChettiyar

Sri Gobi

S. Gobi

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APPLICATION No. 410 OF 2013 (SZ)

P.V. Subramani,
S/o. P.Vellachamy,
Arasamarathupatti,
Neelamalaikottai Post,
Dindigul And 5 others.

...Applicant

-Versus-

1. The State of Tamil Nadu,
Represented by its Director,
Environment and Forests Department
Fort St. Goerge and 26 others
... Respondents

**AFFIDAVIT FILED BY THE 8TH
RESPONDENT**

M/S. M.GURUPRASAD

**COUNSEL FOR 8TH RESPONDENT
Ph: 9944000999**